

BENCH-1 (Second Cause List)

HIGH COURT FOR THE STATE OF TELANGANA

**CAUSE LIST FOR HIGH COURT LOK ADALAT TO BE HELD ON 08/03/2025 FROM 11-00AM ONWARDS AT HIGH COURT PREMISES
HYDERABAD TO SETTLE HIGH COURT PENDING CASES
BENCH-1 at COURT HALL NO. 25**

**Hon'ble Sri Justice Anil Kumar Jukanti (Judge, Hon'ble High Court for the State of Telangana)
Sri S.Arun Kumar, Advocate**

S.NO	CASE NO	LOWER COURT NO	NAME OF THE APPELLANT	NAME OF THE RESPONDENT	COUNSEL FOR APPELLANT	COUNSEL FOR RESPONDENT	DISTRICT	RESULT		REMARKS
								Settled(S)/		
								Not Settled(NS)/		
								Adjourned(A)		
BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED										
77	MACMA/701/2012	OP/687/2005	DOMALA DHARMAJI	KULACHARY SAMPATH RAO AND ANOTHER	P RADHIVE REDDY	A RAMAKRISHNA REDDY	NIZAMABAD			
NATIONAL INSURANCE COMPANY LIMITED										
78	MACMA/3484/2008	OP/588/2005	National Insurance Company Limited	Jannu Laxmi	T RAMULU		WARANGAL			
79	MACMA/1034/2011	OP/546/2004	National Insurance Company Limited,	Taguru Balamma	SRIMAN		KHAMMAM			
UNITED INDIA INSURANCE COMPANY LIMITED										
80	MACMA/1032/2013	OP/705/2011	M/s United India Insurance Company Limited	Golla Raju	A RAMAKRISHNA REDDY	R VINOD REDDY	MEDAK			
81	MACMA/3883/2014	OP/64/2009	THE UNITED INDIA INSURANCE CO LTD	M BALRAM AND 4 OTHERS	A RAMAKRISHNA REDDY	B GEETA	HYDERABAD			
SHRIRAM GENERAL INSURANCE COMPANY LIMITED										
82	MACMA/141/2023	OP/54/2019	Shriram General Insurance Co. Ltd.	Maloth Kamsi	A RAMAKRISHNA REDDY	T D PANI KUMAR	-			

TELANGANA STATE ROAD TRANSPORT CORPORATION

83	MACMA/746/2022	-/0/0	The Managing Director and another	Ahmedi Begum AND 4 OTHERS	M RAM MOHAN REDDY (SC FOR TSRTC)		NIZAMABAD		
84	WP/8728/2024	-/0/0	The Depot Manager	A. Amose (Died) & (4) others	CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2)		WARANGAL		
85	PLC/8/2025	MVOP 544/2021	Navile Srinu & others	TSRTC	M.SRINIVAS REDDY, ADV		NALGONDA		
86	PLC/16//2025	MVOP 868/2022	Navile Srinu & others	TSRTC	J. RAMESH, ADV		SECUNDERABAD		
87	PLC/17//2025	MVOP 94/2021	Chimala Satyanarayana	TSRTC	S. RAJA SHKAR REDDY, ADV		RANGA REDDY		
88	PLC/.38/2025	MVOP/659/2018	Sumitha Bai and 2 others	TSRTC	C.H.Indra Sena Reddy		Secunderabad		
89	PLC/.39/2025	MVOP/247/2021	Arikotal Sunitha and 2 others	TSRTC	Sri. T. Krishna Rao		Khammam		
90	PLC/.40/2025	MVOP/2515/2021	Maddala Kishore and other	TSRTC	P. Chandra Mouli		Hyderabad		

OTHER CASES

91	AS/291/2013	OS/1/2007	Pasham Hanumantha Rao	Mohd. Imam	SRINIVAS VELAGAPUDI	KOWTURU PAVAN KUMAR	NALGONDA		
92	AS/291/2013	OS/1/2007	Pasham Hanumantha Rao	Mohd. Imam	SRINIVAS VELAGAPUDI	KOWTURU PAVAN KUMAR	NALGONDA		
93	AS/715/2015	OS/754/2011	R. Vijayalaxmi	R. Vijayakumar	G NAGESH	S CHANDRA MOHAN REDDY	RANGA REDDY		

94	AS/309/2020	OS/671/2013	Smt. Samala Padmaja	M. Nizamuddin	V V RAMANA	THOTLA SWAMI	RANGA REDDY		
95	AS/419/2024	OS/8/2015	Kalyankar Nandu	Dange Pothanna	G L NARASIMHA RAO	N SRUSHMAN REDDY	NIZAMABAD		
96	Arbitration Application/39/2021	-	Y. BALARAJU & ANOTHER	K. VENKATA RAJU & OTHERS	S. ASHOK ANAND KUMAR	CH. VENKATA RAMAN, ADV	HYDERABAD		